

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No: Estt/HC/2024/ 551

Date: 04/12/24

Pursuant to order No. Estt/HC/2024/471 dated 17.10.2024, Shri Ajay Kumar (Merit No. 29) has sought extension of Six months for joining his duties on the post of Library Restorer. After having considered his request, his joining time is hereby extended for six months from the date of offer of appointment. His appointment order shall stand canceled automatically, if Shri Ajay Kumar does not join within stipulated period.

By Order


REGISTRAR (ADMN.)

No:I/A(iii)(a)(1)52/2024/ 2673

Date: 04/12/24

Copy forwarded to the following for information and necessary action:-

1. Registrar(Admn./Exam./Class./CPC/Rules/Vig/Writs/OSD(F&I)/OSD (Computer), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. The Director, Rajasthan State Judicial Academy, Jodhpur.
3. Confidential Section, Rajasthan High Court, Jodhpur.
4. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.
5. Concerned Shri Ajay Kumar S/o Shri Ram Prasad Mahala r/o Plot No. 69, 200 Feet By Pass, Sirsi Road, Ramalaya Vatika, Panchyawala, Jaipur-302021.
6. Personal file.


REGISTRAR (ADMN.)